small hydro potential in that State. They MINISTER OF STATE IN THE MINIScity has so far been set up in Bihar, They House. have recently advertised for the investigation work. This is one of the States where we are actively pursuing, on behalf of the Ministry, to see that an incentive package is first announced, small hydro sites are idenitfied, project report prepared making use of the scheme of the Government of India and entrepreneurs allotted developable sites. I sorry to say that the programmes Bihar, at the moment, are in their infancy. We will try to develop these programmes faster.

श्र. रजमी रंजन साहः ग्रगर बिहार सरकार घ्यान नहीं देतीं है तो स्नाप तो ध्यान दीजिये।

INTRODUCTION OF INDIAN MEDI-CAL AND HEALTH SERVICE.

- @*304, SHRI SANTOSH KUMAR SAHU: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Government have decided or contemplate to introduce Indian Medical and Health Service to carry out uniform health services throughout the country in the Civil Services and have invited views of States in this regard;
- (b) if so, the details thereof alongwith the details of names of States which have favoured the proposal and names of States which have not favoured the proposal and names of States from which comments are awaited; and
- (c) if not, the reasons and constraints STATES therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND

@Previously starred Question no. 192 transferred from 15 December, 1993.

have not prepared any feasibility study TRY OF PARLIAMENTARY AFFAIRS or project reports on any of the sites, Only (SMT. MARGARET ALVA) : (a): to (c): one small hydro project of one MW capa- A statement is laid on the Table of the

STATEMENT'

Proposals to constitute the Indian Medical and Health Service were sent to the State Governments for their comments. In view of the lack of consensus of the part of the State Governments it is not possible to constitute the Indian Medical and Health Service: The States which Itad accepted not accepted the constitution of the Indian Medical and Health Service and also the States which had some reservations are given below:

Accepted :

- 1. Gujarat
- 2. Karnataka
- 3. Mizoram
- 4. Rajasthan
- 5. Tripura

CONDITIONALLY ACCEPTED

- Madhva Pradesh
- 2. Maharushtra
- 3. Punjab
- 4. Meghalaya

NOT ACCEPTED :

- Andbra Pradesh
- 2. Assam
- 3. Himachal Pradesh
- 4. Jammu and Kashmir
- 5. Kerala

WHICH DID NOT OFFER ANY COMMENTS:

- 1. Bihar
- 2. Haryana
- 3. Manipur
- 4. Nagaland
- 5. Orlssa

ASSES.

- 6. Sikkim
- 7. Tamilnadu
- 8. Uttar Pradesh
- 9. West Bengal.

sub-Committee meeting of the Inter-State the other two Services could be constitut-Council held on 15-9-1992, which decided not to accept the proposal to constitute number of State Governments withdrew this All India Service.

SHRI SANTOSH KUMAR SAHU: Madam, as per Aricle 312(1) the Rajya Sabha is empowered to pass a resolution by 2/3rd majority of any all India services to be created in any department. In December, 1961, the Rajya passed a resolution to have all India services in all India Forest Service, all India Engineering Service and all India Health Service.

years and nothing has been done so far. decentralisation. Addition to the list of According to the reply to my question, All India Services would not be consistent the Minister has stated that five States had with these developments. The agreed to this proposal, four States had should be placed again before the Cabiapproved it conditionally five had opposinet." Then the Cabinet Secretariat reed this proposal and the States had not replied; probably. covild be taken that they had no object. Then, Madam, in 1981, when Indiraji tion to it. Under such circumstances, if came back to power, she again took up Indian Forest Service could be constitut- the issue with the States but since there ed. why could an Indian Medical and was not even a response from all of them, Health Service not be constituted by the they were not constituted. But I may Central Government? My specific ques- add here that the Sankaria Gutarniss on tion is: Since the Resolution had endorsed by a two-thirds majority view of the Gentral Government? I would All India Services. The recommendation like to know whether the Central Gov- was circulated to the State Governments. ernment would be constituting an All And the Sub-Committee of the Inter-State India Medical and Health Service which Council which met in September, 1990,would further promote the health scheme and would improve standard of living of members of the medical profession. I would like to know for the setting up of these All India Serview of the Central Government in this to proceed further with the recommendregard is.

SHRIMATI MARGRET ALVA: Madam, I do agree that the Rajya Sabha had passed a Resolution by a two-thirds majority for constituting All-India Services for Engineering, Medical and Health, and Forest Services. But, subsequently.

This matter was also discussed in the number of events took place and before ed, even though they were notified, a their consent to the constitution of these cadres. And, you will agree. Madam that it is not possible to constitute cadres, if a majority of the States are not willing to participate. It is true that they were notified. And when the change of Government came in 1977, even though we had gone to the final stage of notification the then Prime Minister went on record and I quote: "We shall have to reconsider the decision that has been taken. complexion of the State Governments has Sir, it has been a story for the last 30 changed. We are ready to a policy of other nine considered it and since the States were it not willing at that time, it was deferred. been had also recommended reconsideration of this question, that is, the constitution of national this was one of the agenda items-unanimously decided to reject the proposal in my first supplementary, as to what the vices. Therefore, we have not been able ation.

SHRI N. E. BALARAM: It is good. SHRI MENTAY PADMANABHAM: It

is good for the country.

SHRI SANTOSH KUMAR SAHU: Madam, I would like to stress only one thing that when the Resolution was endorsed by a two-thirds majority in the Rajya Sabha, the Central Government was duty-bound to implement it. So, I would like to know, through you, from the hon. Minister whether, instead of taking a lopsided view, the Health Ministers' ference would be summoned to pursue that, to guarantee better health services all over the country and to have a national health programme. It is necessary that such a service should be created. Will the Minister consider it?

SHRIMATI MARGRET Madam, the Resolution of the Raiya ence, we had only the Indian Adminis-Sabha stands. A notification for constituting the Services. As I pointed vice. As the ... (interruption) out, even when we wrote to the recently, five States have accepted, States have not accepted, four have accepted conditionally and the rest them have not even bothered to reply to our notification asking for their views. I not be worthwhile constituting a Service with only five States accepting to join the Services.

श्रीमती सुषम। स्वराज: उपसमापति जी, प्रकन महोदया के प्रथन के उत्तर में यह बताया है कि चुंकि विभिन्न राज्य सरकारें इस बात पर एक मत नहीं ं हैं कि चिकित्सा और स्वास्थ्य सेवाओं की एक अखिल भारतीय कैंडर बनाया जाय इसलिपे इस प्रस्ताव को ं छोड दिया गया। मैं मन्नी महोदया से जानना चाहती हं कि जिस समय ग्राई ए एस. श्रीर ग्राई पी एस. कैंडर बनाया गया था उस समय भी सभी राज्य सरकारें एक यत नहीं हो रहीं थीं लेकिन उनको एक ्मतः करवायाः गया। उसके बाद ग्राई एफ एस यह कैटर बहुत बाद में बना है उस समय भी राज्य सरकारें एक मत नहीं हो रहीं थीं। मगर उनको भी एक मत करवाया गया । यदि केन्द्रीय सरकार यह समझती है कि इस तरह का काडर बनाने का कोई ग्रीचित्य है जैसे कि राज्य सभा के रेजोल्पशन का भी हवाला दिया गया तो इस पर राज्य सरकारों को मनवाने का प्रयास क्यों नहीं किया जा रहा है ? ग्रगर इसका ग्रीचित्य बनता है तो राज्य सरकारों को मनवाने का प्रयास कर के इस ग्राखिल मारतीय काडर को स्थापित क्यों नहीं किया जा रहा है ? इस बात की जानकारी मैं प्रापसे चाहती

5HRIMATI MARGRET ALVA: Madam, I would like to tell the hon, Mentber that as far as pre-Independent India was concerned, we had All-India Services such as ICS, IPS, Engineering Forest Service, Medical Service, Educaion Service and Agriculture Service. All these were All-India Services. But immediately after Independences, only two Services were constituted replacing ICS and ALVA: the old IPS. Immediately after Independwas issued trative Service and the Indian Police Ser-

> श्रोमती सुषमा स्वराजः उस समय भी विरोध था लेकिन उसके बावजद श्रापने उनको मना करके कि ा।

SHRIMATI MARGRET ALVA : At am sure the House will agree that it would that stage, there was no reorganisation of the States and it was a unanimous decision. It was only later when re-organisation of the States took place that proposal whether or not they should be constituted was reviewed. If I would give the details of the efforts made over the years, I must say that the final stop really came when there was a change of Government in 1977. Notifications had been issued. But they were stayed by the Morarjee Desai Government because they felt that it was not in keeping with the federal spirit of the Constitution. We have the Resolution of the Parliament and we have been pursuing it. Since then, only five States are prepared to join in this. Even so I wonder is the Member would want us to overrule the unanimous alecision of the Sub-Committee of the Inter-State Council consisting of all the Opposition and the Congress Governments and say that in spite of the unanimous decision of the Inter-State Council we should force these services on the States. Then, it is up to Parliament to decide what the status of the Inter-State Council itself would be.

श्री मोहम्बद सर्लीम: उपसमापति महोदया जैसे कि मंत्री जी ने बताया कि अभी वह ग्राल इंडिया मेडिकल सर्विस चाल नहीं कर सकती । इंटरस्टेट कार्कसिल में भी इस पर निर्णय हो गया है। तो में यह कह रहा हूं कि पिछले कुछ अरसे से हम देखते हैं कि म्राल इंडिया सिविल सर्विस एम्जामि-नेवान होते हैं वहां पर इंजोनियरिंग स्ट्डेंट्स और इसरे कीर्षों के लोग जिनके उत्पर काफी पैसे खर्च किये जाते हैं विलियेंट स्टडेंट हैं वह अच्छा रिजन्ट कर रहे हैं । मेडिकल साइंस के जो सब्जेक्ट हैं वह सिवल सर्विसेज एग्जामिनेशन में पहले नहीं ये लेकिन अभी उनको शामिल किया गया है। पिछले दो वर्षों में जो लोग मेडिकल साइसेंख के डिप्राइव हुए हैं जो पेंपर नहीं दे पाए हैं कम से कम क्या उनके लिए आप ऐंज रिलेक्सेशन कंसीडर करेंगे? श्राल इंडिया सिविल सर्वितेज एग्डामिनेशन के जो केंडीडेट मेडिकल साइंस के डिप्राइव किये गये वयोंकि **धाप सेपारेट मेडिकल मर्विस** काडर चालु नहीं कर रहे हैं।

ادهیکش مهودیه حیسا که منتری ادهیکش مهودیه حیسا که منتری حی نے بتایا که ابهی وه آل انڈیا میڈیکل سروس چاو نہیں کر سکتی۔ انٹر اسٹیٹ کاونسل میں بھی اس پر فرنیه هو گیا هے تو میں یه که رها دیکھتے هیں که آل انڈیا سول دیکھتے هیں که آل انڈیا سول دیکھتے هیں دوسے هیں دوسے پر انجینیرنگ اسٹوڈنش اور دوسرے شعبوں کے لوگ جنکے اوپر کافی پرسه خرج کئے جاتے هیں برلینٹ اسٹوڈنٹ هیں وه اچها رزائے کو لھے اسٹوڈنٹ هیں وه اچها رزائے کو لھے

هیں وہ سیول سروسز ایگزامینیشن میں پہلے نہیں تھے لیکن ابھی ان کو شامل کیا گیا ہے ۔ پچھلے دو ورشوں میں جو لوگ میڈیکل مائنسز کے ڈپرائیو ہوئے ہیں جو پیبر نہیں دے پائے ہیں کہ کیا ان کے نیے آپ ایچ ریلیکسیشن کنسیڈر کربنگے ۔ آل انڈیا سیول سروسز ایگزامینیشن کے جو کنڈیڈیٹ میڈیکل سائنس کے ڈپرائیو کئے گئے کیوکل سائنس کے ڈپرائیو کئے گئے کیوکل سروس کیڈر حالو اسیریٹ میڈیکل سروس کیڈر حالو انہیں کر رہے ہیں ۔]

I want to know whether the Minister will consider the question of age relaxation for the candidates who take subjects of medical sciences in the ensuing Civil Services examination.

SHRIMATI MARGARET ALVA: I ame sure the hon. Member is aware that examination to the All-India Services is conducted by UPSC, the Union Public Service Commission. It is they who decide the format, age limits and everything else that goes with the conduct of the examination. Whatever suggestions are made, I am prepared to send them to UPSC. It is for UPSC to take a decision and not for me to make a comment.

DR. YELAMANCHILI SIVAJI: Madam, I am happy that the hon. Prime Minister is here. He was a Minister for some time in the HRD Ministry. He was a Minister in Andhra Pradesh for Education as well as Health. When I was a student in Guntur Medical College, he came down to Guntur to inaugurate the science and health exhibition.

Whether or not the State Governments agree, the practical problem is that it is a fact of life that those who are not qualified to join medical and engineering

[†]Transliteration in Arabic script,

colleges, opt for science courses and, in course of time, they go for IAS and IPS and it is an avathar service nowadays. It is also a fact of life that those boys who get qualified to IAS and IPS will, in due course, become Deputy Secretaries, Joint Secretaries and Secretaries to the Government without any knowledge of medicine, without any knowledge of medical and health departments or of hospitals, etc. With these features they happen to be the Directors or Additional Directors of Medical Education as well as Medical Services and it is not desirable that seniors with medical knowledge should go to these Deputy Secretaries who are just thirty the Service. or thirtyfive years of age with the files. Therefore, I would like to know why, if the State Governments reject the same, the BHAI PATEL : Any time-limit? Union Government cannot take up the issue once again with the State Govern- It depends on how many States are prements and convince them question of the All-India Medical Health Service is reopened. I would like to have the reaction of the honourable Prime Minister.

SHRIMATI MARGARET ALVA Madam, we are prepared to continue our I will do my utmost. efforts at persuasion and we are prepared to write to the State Chief Ministers again No. 305. to reconsider the question and if they are prepared we will constitute the Service DEVELOPMENT OF WASTELAND IN the moment they are ready.

THE DEPUTY CHAIRMAN : As you are going to tell the Chief Ministers, I am going to call Mrs. Urmilaben Patel (Interruptions)

श्रीमती उमिला चिमनमाई मटेल: मैडम, इतने साल स्टेट पवर्तमेंद्रस की अस्मिति नेने में लग गए हैं। लेकिन*ा*जन इसने प्रकार के डिजीज ही गए हैं जैसे कैन्सर तो हर रोज की विवास हो गयी है, हार्ट प्रदेक हर एक को होता है । जान्डिस का वादरस इन्केक्शन हो रहा है । मलेरिया तो निकल गया लेकिन फाल्सीफार्म मलेरिया ह्या गया भौर एड्स दो किया मामंकर है, उसकी बात हम हर रोज सुतः रहे हैं, दिन-ध-बिन हमारे देश में ं एड्स अड रहा है जिसना कोई ट्रीटमेंट नहीं है । इस सदर्भ में अगर इंडियन मेडिकल सर्विस और हेल्य सर्विस को स्त्रीकार नहीं किया गया तो पूरे देश में हेल्य हजाई हो जाएगा। तो इस बारे में शन्य स्टेट्स को श्रेशराहज करके कितने समय में मानमीय मंत्री जी केच्य सर्विस अवेलेक्ट करवायेंथी। इसके बारे में कुछ कह सकेंगी ?

SHRIMATI MARGARET Madam, as I said earlier, we are prepared to carry on the dialogue and make them accept. Gujarat is one of the States which have accepted the proposal for this All-India Service and we are grateful for that. The moment we have the majority of the States willing to accept the Service, we are prepared then to go ahead and constitute

SHRIMATI URMILABEN CHIMAN-

SHRIMATI MARGARET so that the pared to accept the proposal before I can and make any comments on this.

> SHRIMATI URMILABEN CHIMAN-BHAI PATEL: Will you put pressure on them?

SHRIMATI MARGARET ALVA

THE DEPUTY CHAIRMAN: Question

RAJASTHAN

*305 SHRI RAJENDRA PRASAD MODY: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 1017 given in the Rajya Sabha on 9th December, 1993 what response Government have received from the non-Governmental organisations for their support in developing wastelands in Rajasthan ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAM SINGH): Government in the Department of Wastelands Development has received a total of 12 projects from Non-Governmental Organisations for development of wastelands in Rajesthan.